

**DIVISION BENCH**

**O-118**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/341(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> August, 2021,  
10:30 A.M**

Name of the Company	SANHIT POLYMER PRIVATE LIMITED Vs. NOBILE ICE CREAM COMPANY PVT. LTD		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

**Mr. Debasish De, Advocate** | **For the Operational Creditor**  
**Ms. Debanjana De, Advocate** |

**O R D E R**

Ld. Counsel for the Operational Creditor present.

Counsel on record for the Corporate Debtor is hereby directed to file reply through e-filing portal and ensure defect free status.

Both sides are also directed to file written notes of submission not exceeding two pages along with additional sheets of citation which they seek to rely upon, one day before the next date of hearing.

List this matter on **05/10/2021**, for admission.

**Harish Chander Suri**  
**Member (Technical)**

**Rajasekhar V.K.**  
**Member (Judicial)**

vc